# 191 Papers Laid MAY 31, 1972 Papers Laid 192

भी अटल बिहारी बाजपेवी : मामला गम्भीर मालम पडता है, इस के लिये कुछ तो करना पडेगा ।

अध्यक्ष महोबय : इसमें बाप भी कुछ शामिल हें ।

भी अटल बिहारी बाजपेयी : वह कह रहे हैं कि उन्होंने फोटोस्टेट कापी आप को भेजी है। आप ने उसको देखा होगा, कह दीजिये कि वह गलत है, ज ली है या कहा जाय कि सच है।

अब्दक्ष महोबय : यह कहीं फिल्म-फेस्टीवल में गई हुई थीं, अभी आई है, इस लिये देखेंगे कि क्या हुआ, क्या नहीं हुआ। आप की पूरी तसल्ली करवायेंगे ।

हा० लक्ष्मीनारायण पाण्डेय : तसल्ली कब होगी, यह सदन तो कल उठ आयगा ।

अध्यक्ष महोदय : डाक्टर साहब, आप क्या बात कह रहे हैं। क्या आप वतां सकते हैं कि पेशेस्ट किस दिन राजी होगा। अभी बाल चल रही है, उसको देखेंगे।

12 54 hrs.

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PAPERS LAID ON THE TABLE

REVIEW AND ANNUAL REPORT OF NATIONAL INDUSTRIAL DEVELOP-MENT CORPORATION LTD., NEW DELHI

ओद्यांगिक विकास मंत्रालय में उप-मंत्री (भी सिदेववर प्रसाद) : अध्यक्ष महोदय, मैं कम्पनी अधिनियम, 1956 की धारा 619क की उपधारा (1) के अन्तर्गत निम्नलिबित पत्नों (हिन्दी तथा अंग्रेजी संस्करण) की एक-एक प्रति समा-पटल पर ing nation in the networks रखता हं----

(1) राष्ट्रीय औद्योगिक विकास निगम जिमिटेड, नई दिल्ली, के वर्ष 1970-71 के कार्य की सरकार दारा समीका ।

(2) राष्ट्रीय औद्योगिक विकास निगम लिमिटेड, नई दिल्ली, का बर्ष 1970-35 71 सम्बन्धी बार्षिक प्रतिबेदन तथा लेखापरीक्षित लेखे झीर उन पर नियंतक और महालेखापरीक्षक की टिप्पणियां ।

[Placed in Library. See No. LT-3118/72].

## **REVIEW AND ANNUAL REPORT OF CEN-**TRAL ROAD TRANSPORT CORPORA-TION LTD., CALCUTTA

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANS-PORT (SHRI RAJ BAHADUR) : I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under subsection (1) of section 619A of the Companies Act, 1956 :--

- (1) Review by the Government on the working of the Central Road Transport Corporation Limited, Calcutta, for the year 1970-71.
- (2) Annual Report of the Central Road Transport Corporation Limited, Calcutta, for the year 1970-71 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [P.aced in Library Sce No. LT-3119/ 72].

## PROFIT AND LOSS ACCOUNT AND BALANCE SHEET OF TELECOMMUNICATION BRANCH OF THE P & T DEPARTMENT

THE MINISTER OF COMMUNICA-TIONS (SHRIH, N. BAHUGUNA) : I beg to lay on the Table a copy of the Profit and Loss Account and Balance Sheet (On accrual basis) of the Telecommunication Branch of the Indian Posts and Telegraphs Department for the year 1970-71 (Hind) and English versions). [Placed in Library. See No LT-3120/ 72].

PREVENTION OF FOOD ADULTERATION (AMENDMENT) RULES, 1972

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AN CONTRACTOR OF LANS

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. KISKU) : On isolatif of Prof. D. P. Chattopadhyaya, I beg to hay on the Table a copy of the Prevention of Food Adulteration (Amendment) Rules, 1972 (Hindi and English versions) published in Notification No. G.S.R. 553 in Gazette of india dated the 6th May, 1972, under subsection (2) of action 23 of the Prevention of Food Adulteration Act, 1954. [*Placed in Library. See* No. LT-3121/72].

## BUDGET ESTIMATES ETC, 1972-73 OF AIR INDIA AND INDIAN AIRLINES

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (DR. SAROJINI MAHISHI): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-rule (5) of rule 3 of the Air Corporations Rules, 1954 :--

- Summary of Budget Estimates for Revenue and Expenditure of Air India for the year 1972-73.
- (2) Summary of Actuals for the year 1970-71, Budget Estimates and Revised Estimates for the year 1971-72 and Budget Estimates for the year 1972-73, of Air India.
- (3) Summary of Budget Estimates of Revenue and Expenditure of the Indian Airlines for the year 1972-73.
- (4) Summary of Actuals for the year 1970-71, Budget Estimates and Revised Estimates or the year 1971-72 and Budget Estimates for the year 1972-73, of Indian Airlines. [Placed in Library. See No. LT-3122/ 72].

## CORRECTION OF ANSWER TO USQ NO. 1471 RE. INTRUSIONS OF PAK CITI-ZENS INTO INDIA ; AND SIXTH AMENDMENT TO IAS (PAY) RULES

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) : On behalf of Shri Ram Niwas Mirdha, I beg to lay on the Table —

(1) A statement correcting the reply given on the 24th November, 1971 to \$Instatred Question No. 1471 by Shri Hukam Chand Kachwai regarding intrusion of Pak citizens into India and giving reasons for delay in correcting the reply.

(2) A copy of the Sixth Amendment of 1972 to the Induan Administrative Service (Pay) Rules, 1954), (Hindi and English versiona) published in Notification No. G.S.R. 281 (E) in Gazette of India dated the 20th May, 1972, under sub section (2) of section (3) ot the All India Services Act, 1951 [Placed in Library, See No. LT - 3124/72].

## I-Statement Correcting the Reply to Unstarred Question No. 1471 Answered on 24-11-1971.

In para 2 of the reply to Unstarred Question No. 1471 I had, on the basis of the information furnished by the Assam Government, given the figures of intruders from Pakistan as 12818 out of whom 11452 were arrested and deported. It has now been intimated by the State Government that on re-checking it has been found that the correct figures are 12717 and 9136 respectively.

## 11- Statement (showing reasons for delay in connection with Unstarred Question No. 1471 Answered on 24-11 1971

On 24 11 1971 in connection with reply to Unstarred Question No 1471 the information regarding the intruders from Pakistan arrested and deported was given on the basis of the figures furnished by the Government of Assam. Thereafter it was found that there were some discrepancies in the figures given by the State Government. That Government was, therefore, asked to reconcile the figures. They have accordingly re-checked the figures and supplied the revised figures now. Hence the delay in correcting the statement already made in the Lok Sabha which is regretted.

CORRECTION OF ANSWER TO SQ. NOS. 942, 943 AND 947 RE. MISUSE OF ACTUAL USERS LICENCE, EXPORT OF NON-FRADITIONAL ITEMS, AND QUALITY CONTROL FOR FXPORT ORIENTED GOODS

THE MINISTER OF FOREIGN TRADE (SHRI L. N. MISHRA) : 1 bog to lay on